

ITEM NO.47+62

COURT NO.3

SECTION IV-D

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).19691-19700/2025

[Arising out of impugned final judgment and order dated 25-03-2025 in CWP No. 13124/2016 25-03-2025 in CWP No. 19913/2014 25-03-2025 in CWP No. 1313/2015 25-03-2025 in CWP No. 19829/2019 25-03-2025 in CWP No. 10128/2015 25-03-2025 in CWP No. 24779/2016 25-03-2025 in CWP No. 19099/2017 25-03-2025 in CWP No. 7064/2015 25-03-2025 in CWP No. 12819/2014 25-03-2025 in CWP No. 9919/2015 passed by the High Court of Punjab & Haryana at Chandigarh]

STATE OF HARYANA & ORS.

Petitioner(s)

VERSUS

HARI NATH & ORS.

Respondent(s)

WITH

SLP(C) No. 24551/2025 (IV-D)
(FOR ADMISSION and I.R.)

SLP(C) No. 23397/2025 (IV-D)

SLP(C) No. 25140-25141/2025 (IV-D)

SLP(C) No. 26837-26841/2025 (IV-D)

SLP(C) No. 26827-26828/2025 (IV-D)

SLP(C) No. 26833/2025 (IV-D)

SLP(C) No. 26829-26832/2025 (IV-D)

SLP(C) No. 26834-26836/2025 (IV-D)

SLP(C) No. 26982/2025 (IV-D)

SLP(C) No. 27617-27618/2025 (IV-D)

SLP(C) No. 31522/2025 (IV-D)

SLP(C) No. 29540-29544/2025 (IV-D)

SLP(C) No. 29545-29547/2025 (IV-D)

SLP(C) No. 29548/2025 (IV-D)

SLP(C) No. 31122/2025 (IV-D)

SLP(C) No. 31137/2025 (IV-D)

SLP(C) No. 31138/2025 (IV-D)

SLP(C) No. 31126-31136/2025 (IV-D)

SLP(C) No. 31123/2025 (IV-D)

SLP(C) No. 31124/2025 (IV-D)

SLP(C) No. 31139-31142/2025 (IV-D)

SLP(C) No. 31125/2025 (IV-D)

SLP(C) No. 33264-33267/2025 (IV-D)

SLP(C) No. 28072-28074/2025 (IV-D)

SLP(C) No. 33028-33029/2025 (IV-D)

**SLP(C) No. 33027/2025 (IV-D)
(FOR ADMISSION and I.R.)**

SLP(C) No. 33026/2025 (IV-D)

**SLP(C) No. 30945/2025 (IV-D)
(FOR ADMISSION and I.R. IA No. 232531/2025 - APPLICATION FOR
SUBSTITUTION IA No. 232537/2025 - SETTING ASIDE AN ABATEMENT)**

SLP(C) No. 33023/2025 (IV-D)

SLP(C) No. 33022/2025 (IV-D)

SLP(C) No. 33017/2025 (IV-D)

SLP(C) No. 33018-33021/2025 (IV-D)

SLP(C) No. 30117-30118/2025 (IV-D)

SLP(C) No. 33015/2025 (IV-D)

SLP(C) No. 28283/2025 (IV-D)

**SLP(C) No. 24553/2025 (IV-D)
(FOR ADMISSION and I.R.)**

SLP(C) No. 26316-26321/2025 (IV-D)

SLP(C) No. 29335-29342/2025 (IV-D)

SLP(C) No. 26985/2025 (IV-D)

SLP(C) No. 29331/2025 (IV-D)

SLP(C) No. 29343/2025 (IV-D)

SLP(C) No. 29326-29329/2025 (IV-D)

SLP(C) No. 29330/2025 (IV-D)

**SLP(C) No. 32815/2025 (IV-D)
(FOR ADMISSION and I.R.)**

SLP(C) No. 32827-32828/2025 (IV-D)

SLP(C) No. 32830-32833/2025 (IV-D)

SLP(C) No. 32814/2025 (IV-D)

SLP(C) No. 32829/2025 (IV-D)

SLP(C) No. 32810-32813/2025 (IV-D)

**SLP(C) No. 34815/2025 (IV-D)
(FOR ADMISSION and I.R. IA No. 283920/2025 - CONDONATION OF DELAY
IN FILING IA No. 283924/2025 - CONDONATION OF DELAY IN REFILEING /
CURING THE DEFECTS IA No. 283918/2025 - EXEMPTION FROM FILING C/C
OF THE IMPUGNED JUDGMENT)**

**SLP(C) No. 34807-34808/2025 (IV-D)
(IA No. 294526/2025 - CONDONATION OF DELAY IN FILING IA No.
294524/2025 - CONDONATION OF DELAY IN REFILEING/CURING THE DEFECTS)**

**SLP(C) No. 34809/2025 (IV-D)
(IA No. 292402/2025 - CONDONATION OF DELAY IN FILING)**

**SLP(C) No. 34806/2025 (IV-D)
(IA No. 290787/2025 - CONDONATION OF DELAY IN FILING)**

SLP(C) No. 34811-34814/2025 (IV-D)

(IA No. 287203/2025 - CONDONATION OF DELAY IN FILING)

SLP(C) No. 34816/2025 (IV-D)

(IA No. 296626/2025 - CONDONATION OF DELAY IN FILING)

SLP(C) No. 34817/2025 (IV-D)

(IA No. 295444/2025 - CONDONATION OF DELAY IN FILING IA No.295446/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 34810/2025 (IV-D)

(IA No. 297423/2025 - CONDONATION OF DELAY IN FILING IA No.297422/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 4178/2026 (IV-B)

(IA No. 307420/2025 - CONDONATION OF DELAY IN FILING)

SLP(C) No. 34701/2025 (IV-D)

(IA No. 308452/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 4182/2026 (IV-B)

(IA No. 312588/2025 - CONDONATION OF DELAY IN FILING)

SLP(C) No. 4179/2026 (IV-B)

(IA No. 305700/2025 - CONDONATION OF DELAY IN FILING)

SLP(C) No. 4180-4181/2026 (IV-B)

(IA No. 309484/2025 - CONDONATION OF DELAY IN FILING IA No.309483/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 4183/2026 (IV-B)

(IA No. 313068/2025 - CONDONATION OF DELAY IN FILING IA No.313069/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 4184/2026 (IV-B)

(IA No. 317244/2025 - CONDONATION OF DELAY IN FILING)

SLP(C) No. 4186-4194/2026 (IV-B)

(IA No. 317346/2025 - CONDONATION OF DELAY IN FILING IA No.317348/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 37708-37714/2025 (IV-D)

(IA No. 275207/2025 - CONDONATION OF DELAY IN FILING IA

No.275211/2025 - CONDONATION OF DELAY IN REFILING/CURING THE DEFECTS IA No. 275213/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

**SLP(C) No. 38721/2025 (IV-D)
(IA No. 298406/2025 - CONDONATION OF DELAY IN FILING IA No.292975/2025 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS IA No. 298403/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)**

**SLP(C) No. 38716-38720/2025 (IV-D)
(IA No. 298180/2025 - CONDONATION OF DELAY IN FILING IA No.298181/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)**

**SLP(C) No. 38724-38726/2025 (IV-D)
(IA No. 298823/2025 - CONDONATION OF DELAY IN FILING IA No. 298827/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)**

**SLP(C) No. 38715/2025 (IV-D)
(IA No. 298295/2025 - CONDONATION OF DELAY IN FILING)**

**SLP(C) No. 38714/2025 (IV-D)
(IA No. 300690/2025 - CONDONATION OF DELAY IN FILING)**

**SLP(C) No. 38722-38723/2025 (IV-D)
(IA No. 299341/2025 - CONDONATION OF DELAY IN FILING IA No. 299344/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)**

**SLP(C) No. 38727/2025 (IV-D)
(IA No. 305527/2025 - CONDONATION OF DELAY IN FILING)**

SLP(C) No. 676/2026 (IV-B)

**SLP(C) No. 1724-1726/2026 (IV-B)
(IA No. 333640/2025 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS IA No. 333637/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)**

**SLP(C) No. 1721-1722/2026 (IV-B)
(IA No. 325130/2025 - CONDONATION OF DELAY IN FILING)**

**SLP(C) No. 1727-1732/2026 (IV-B)
(IA No. 1651/2026 - CONDONATION OF DELAY IN FILING)**

**SLP(C) No. 1733/2026 (IV-B)
(IA No. 630/2026 - CONDONATION OF DELAY IN FILING IA No. 629/2026 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)**

SLP(C) No. 4253/2026 (IV-D)

(IA No. 7299/2026 - APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT IA No. 7295/2026 - APPLICATION FOR SUBSTITUTION IA No. 7293/2026 - CONDONATION OF DELAY IN FILING IA No. 7300/2026 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS IA No. 7294/2026 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 7298/2026 - SETTING ASIDE AN ABATEMENT)

Diary No(s). 1757/2026 (IV-B)

(IA No. 14659/2026 - CONDONATION OF DELAY IN FILING IA No. 14655/2026 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 1758/2026 (IV-B)

(IA No. 14876/2026 - CONDONATION OF DELAY IN FILING)

SLP (C) No(s). 3959/2026

(IA No. 9932/2026 - CONDONATION OF DELAY IN FILING IA No. 9933/2026 - CONDONATION OF DELAY IN REFILING/CURING THE DEFECTS IA No. 9935/2026 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 30-01-2026 These petitions were called on for hearing today.

**CORAM : HON'BLE MR. JUSTICE J.K. MAHESHWARI
HON'BLE MR. JUSTICE ATUL S. CHANDURKAR**

**For Petitioner(s) :Mr. Ajay Veer Singh,, Adv.
Mrs. Mamta Jain, Adv.
Mr. .uday Ram Bokadia, Adv.
Mr. Shubham Singh, Adv.
Ms. Pratikshajain, Adv.
Mr. Nishant Singh, AOR**

**Mr. R. Venkatramani, AGI
Mr. Lokesh Sinhal, Sr. A.A.G.
Mr. Samar Vijay Singh, AOR
Ms. Sabarni Som, Adv.
Mr. Aman Dev Sharma, Adv.
Mr. Gaj Singh, Adv.**

**For Respondent(s) :Mr. Shish Pal Laler, Adv.
Mr. R. S. Mamli, Adv.
Mr. Bhavdeep Mamli, Adv.
Mr. Atul, Adv.
Mr. Hitesh Kumar, Adv.
Mr. Vedant Pradhan, Adv.
Ms. Preeti Kumari, Adv.**

Mr. Pranav Singh Gautam, Adv.
Mr. Hardik Giri, Adv.
Ms. Archana Dwievdi, Adv.
Mr. R. C. Kaushik, AOR

Ms. Jaikriti S. Jadeja, AOR

Mr. Rajive Bhalla, Sr. Adv.
Mr. Shubham Bhalla, AOR
Ms. Gauri Bedi, Adv.
Mr. Yajur Bhalla, Adv.
Mr. Yash, Adv.
Mr. Divyansh Misra, Adv.
Mr. Amitoj Bir Singh, Adv.
Ms. Neha Verma, Adv.
Mr. Kamal Joshi, Adv.

Mr. Subodh Kr. Pathak, Adv.
Mr. Vinod K. Soni, Adv.
Mr. Pawan Kumar Sharma, Adv.
Mr. Dharmendra Kumar Sinha, AOR

Ms. Goldy Goyal, AOR

Mr. Kaushik Laik, AOR
Mr. Deepak Sonak, Adv.
Mr. Ashay Kaushik, Adv.

Mr. Mukesh Kumar Sharma, AOR
Mr. Kartik Devansh, Adv.

Mr. Ranbir Singh Yadav, AOR

Mr. Karan Dewan, Adv.
Ms. Aanchal Jain, AOR
Mr. Kartik Yadav, Adv.

Mr. Himanshu Sharma, AOR
Ms. Aditi Sharma, Adv.
Mr. Sandeep, Adv.
Mr. Arun Kumar Raaghav, Adv.
Ms. Richa Attrey, Adv.
Mr. Arun Kumar, Adv.
Ms. Kamlesh, Adv.

Mr. Surinder Singh, Adv.
Mr. Arvind Gupta, AOR
Mr. Hardeep Saini, Adv.

Mr. Ravinder Rana, Adv.

Dr. Surender Singh Hooda, AOR
Ms. Pallvi Hooda, Adv.
Mr. Shiv Bhatnagar, Adv.
Mr. Yuvraj Nandal, Adv.
Ms. Kavya Manuja, Adv.
Ms. Tannu, Adv.

Mr. Jasbir Singh Malik, Adv.
Ms. Prachi Sohi, Adv.
Ms. Pooja Devi, Adv.
Mr. Varun Punia, AOR

Mr. Siddharth Mittal, AOR
Mr. Abhijeet Varshney, Adv.

Mr. P. N. Puri, AOR
Mrs. Reeta Dewan Puri, Adv.

Mr. V. N. Raghupathy, AOR
Mr. Manoj Kumar Jha, Adv.
Mr. Kunal Kumar Bhati, Adv.
Ms. Kanchit Goel, Adv.
Ms. Mythili S, Adv.

Dr. Anurag Rana, Adv.
Mr. Vedant Pradhan, AOR
Mr. Dusyant Mudgil, Adv.
Ms. Madruvali G, Adv.

Mr. Shoaib Khan, AOR
Mr. Ashay Kaushik, Adv.
Mr. Mihir Suneja, Adv.

Mr. Hitendra Nath Rath, AOR

Mr. Ashok Makkar, Adv.
Mr. Pawan Arora, Adv.
Ms. Bhavya Makkar, Adv.
Mr. Sachin, Adv.
Mr. R.P. Goyal, Adv.

Mr. Ankur, Adv.
Mr. Alok Vajpayee, AOR
Ms. Divya Jyoti, Adv.
Mr. Priyanshu Saini, Adv.

Ms. Komal, Adv.
Mr. Parth Sharma, Adv.
Mr. Vaibhav Mishra, Adv.
Ms. Kanupriya Mehta, Adv.
Ms. Ritika Kumari, Adv.
Mr. Arshad Javed, Adv.
Mr. Md. Irshad Ahmad, Adv.
Mr. Puneet Sharma, Adv.

Mr. Ananta Prasad Mishra, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

1. Notice for publication in some of the cases has not been supplied by the Registry. Registry to supply the notice for publication by 02.02.2026. On such supply, the notice be published within a week.
2. Applications for intervention and impleadment will be considered at the time of final hearing.
3. List on 09.03.2026.

**(GULSHAN KUMAR ARORA)
DEPUTY REGISTRAR**

**(NAND KISHOR)
ASSISTANT REGISTRAR**